IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-30/2006

In the matter of Jai Mahal Hotels (P) Limited

....PETITIONER

SECTION:

Under Section 397/398

Order delivered on 09.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Salman Khurshid, Advocate Mr. Abhishek Rao, Advocate Ms. Bhavya Bharti, Advocate Mr. Shailesh Suman, Advocate Ms. Alisha Panda, Advocate

For the Respondent/Corporate Debtor: For the Intervener:

ORDER

Learned Counsel for the parties are present. Heard the matter at length.

Order reserved.

- 29/-

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 09.1.2018